

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 73 OF 2016 &
IA NO. 180 OF 2016**

Dated : 27th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**State Load Despatch Centre,
M.P. Power Transmission Corporation. Ltd. Appellant(s)**

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Aashish Anand Bernard
Mr. R.A. Sharma (Rep.)

ORDER

In view of the fact that an appeal being Appeal No. 41 of 2016 challenging the same impugned order has been admitted by this tribunal, admit this appeal. Issue notice on the appeal as well as on the I.A. No. 180 of 2016 (Appl. for stay) to the respondents returnable on 19.05.2016. Dasti in addition is permitted.

List the matter on **19.05.2016**. Tag to Appeal No. 41 of 2016.

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**